GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION NO.1204
TO BE ANSWERED ON 11TH FEBRUARY, 2022

National Scheme of Welfare of Fishermen

1204. Dr. V. Sivadasan:

Will the Minister of ***Fisheries, Animal Husbandry and Dairying*** be pleased to state:

(a) the status of the Centrally Sponsored 'National Scheme of Welfare of Fishermen';

(b) the amount spent under the scheme from 2017, the details thereof;

(c) the number of beneficiaries who are registered in the Group Accident Insurance for Active Fishermen and amount disbursed so far; and

(d) the number of beneficiaries who are registered in the Saving-cum-Relief scheme?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has implemented a Centrally Sponsored Scheme 'Blue Revolution: Integrated Development and Management of Fisheries' for a period of 5 years from 2015-16 to 2019-20 and "National Scheme of Welfare of Fishermen" is one of the component of this scheme. The said scheme has ended on 31stMarch, 2020.

Presently, the Department is implementing a flagship programme of Pradhan Mantri Matsya Sampada Yojana (PMMSY)- a scheme to bring about Blue Revolution through sustainable and responsible development of fisheries sector with a highest ever investment of Rs. 20,050 crore for a period of 5 years with effect from 2020-21 to 2024-25 in all the States/Union Territories. PMMSY inter-alia has also provision for welfare related activity namely (i) Livelihood and nutritional support for socio-economically backward active traditional fishers families during fishing ban/lean period. Under this component assistance is provided @ Rs. 4500/- per fishers which includes Rs. 3000/- per fishers to be provided by the Governemntal and Rs. 1500/- to be contributed by the beneficiary for three months consisting of fishing ban/lean periods and (ii) Insurance to Fishers. The insurance coverage for fishers includes (i) Rs.5,00,000/- against accidental death or permanent total disability,

(ii) Rs.2,50,000/- for permanent partial disability and (iii) insurance coverage for hospitalization expenses in the event of accident for a sum of Rs. 25,000.

A sum of Rs. 369.55 crore of central share has been spent for implementation of National Scheme for welfare of Fishermen since 2017-18 to 2021-22 (till date) in the country. This includes Rs. 224.12crore under the CSS on Blue Revolution during the period of 2017-18 to 2019-20 and Rs. 145.43 crore under PMMSY scheme during 2020-21 to 2021-22 (till 31st January, 2022).

Under the scheme on CSS on ‘Blue Revolution: Integrated Development and Management of Fisheries’ the Department has released a sum of Rs.11.60 crores and an average of 36,13,438 nos of beneficiaries were covered under the Group Accident Insurance for Active Fishermen during the period between 2017-18 to 2019-20. Under PMMSY, a sum of Rs. 14.68 crore has been released to provide Insurance coverage to 22,14,893 beneficiaries during 2020-21 to 2021-22 (till date).

An average of 2,97,789 fishers have registered an annual basis to avail assistance under Saving-cum-relief scheme during fishing ban/lean period between the year 2017-18 and 2019-20 under the erstwhile CSS on Blue Revolution: Integrated Development & Management of Fisheries. Under PMMSY 1,34,733 fishers during 2020-21 and 6,48,462 fishers have registered during 2021-22(till date) under the activity of livelihood and nutritional support for socio-economically backward active traditional fishers’ families for conservation of fisheries resources during fishing ban/lean period.

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